

ANNEXURE-B

The below is the format as per IBBI Circular No. IBBI/CIRP/47/2021 dated 24th November, 2021.

NAME OF THE CORPORATE DEBTOR: MCDOWELL HOLDINGS LIMITED; DATE OF COMMENCEMENT OF CIRP: 08/04/2022;

LIST OF CREDITORS AS ON: 31/05/2022

LIST OF UNSECURED FINANCIAL CREDITORS BELONGING TO ANY CLASS OF CREDITORS

Sl.No	Name of creditor	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?					
1.	INTEGRATED REGISTRY MANAGEMENT SERVICES PVT LTD	30/05/2022	30745/-	30745/-	OPERATIONAL CREDIT	NIL	NO	NA	NIL	NIL	NA	
	TOTAL		30745/-	30745/-				NA				

Date: 31-05-2022

Place: Bangalore.

K. Prasad Rao

Signature of the Interim Resolution Professional

Mr. KONDURU PRASANTH RAJU

For MCDOWELL HOLDINGS LIMITED

IBBI/IPA-002/IP-N00708/2018-2019/12200